

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:7174

ANSWERED ON:21.05.2012

DEMOLITION OF CONSTRUCTION WORK AT SIGUR CORRIDOR

Mahato Shri Narahari; Roy Shri Nripendra Nath

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the National Board of Wildlife has asked the Government to demolish hotels, resorts, guest houses or any other permanent concrete structures in the Sigur Corridor, the only corridor for linking of elephants in the Eastern & Western chats of the country;
- (b) if so, the details thereof;
- (c) the steps taken by the Government in this regard; and
- (d) the extent to which success has been achieved by the Government as a result thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a), (b), (c) & (d) No such directions have been issued by the National Board for Wild Life. However, vide common order dated 7.4.2011 passed in Writ Petition (Civil) Nos. 10098 of 2008; 2839 and 2762 of 2009; 1897, 2915, 3326, 4978, 5740, 5774, 7672, 7960 to 7963, 8022, 8023, 8237, 23578, 23939, 23950, 23951, 25713, 26053, 27550, 27561 and 28580 of 2010; 1519, 1520 and 2845 of 2011; Rev. A. No.131 of 2010; M.P. SR.88127/2009 and Rev. Appl. SR. 27427 of 2010, Madras High Court has, inter alia, directed the resort owners and other private land owners to vacate and hand over vacant possession of the lands falling within the notified 'elephant corridor' in Sigur plateau to the District Collector, Nilgiris within three months. The High Court also permitted the Government of Tamil Nadu to go on with the implementation of the project as notified in G.O. Ms. No. 125 dated 31.8.2010, to notify and improve the elephant corridor. The affected private persons have filed Special Leave Petitions to Appeal (SLPs) against the abovementioned order passed by Madras High Court. While admitting the SLPs, the Supreme Court has ordered stay of dispossession and demolition of the buildings of the petitioners till further orders.